

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO.6
TO BE ANSWERED ON 29.11.2021

FUNDS TO VANBANDHU KALYAN YOJANA

6. DR. A. CHALLAKUMAR:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of States where the Vanbandhu Kalyan Yojana is being implemented?
- (b) the details of funds released by Government under this programme since its commencement and the utilization of such funds, State-wise including Tamil Nadu?
- (c) whether the economic standard of tribals is being improved positively by the said scheme?
- (d) whether the said scheme has been successful in achieving its objective? and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE, TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a) & (b): Ministry of Tribal Affairs launched the scheme of 'Vanbandhu Kalyan Yojana (VKY)' on 28.10.2014 for holistic development of tribal people across the country. During the financial year 2014-15, an amount of Rs. 100.00 crore was allocated under VKY. Out of the total budgetary allocation, an amount of Rs. 10.00 Crores were provided to each of the ten States having Schedule V areas as gap filling for carrying out activities commensurating the objective of the Scheme. During the financial year 2015-16, the gamut of the Scheme was extended to cover all the States having tribal population. Out of the total budgetary allocation to the tune of Rs. 200.00 Crore, funds were released to 21 States against their proposed activities. No fund could be allocated / released to the remaining six States viz. Manipur, Meghalaya, Goa, Uttarakhand, Karnataka and Himachal Pradesh due to want of perspective plan and utilization certificate. In 2016-17, token provision of Rs. 1.00 crore was released to State Government of Rajasthan.

Since 2016-17, separate allocation of funds under VKY has been discontinued and it has been envisaged that the fund requirement under the VKY strategy will be fulfilled out of the TSP [now called as Schedule Tribe Component(STC) at central level] funds, which caters to sectoral development including support for education, health, power, roads, sanitation, water supply, livelihood etc.

Further, as part of rationalization of Schemes, convergence of schemes / interventions of Ministry of Tribal Affairs has been effected, including the following, as an Umbrella Programme of Vanbandhu Kalyan Yojana:

- (i) Development of Particularly Vulnerable Tribal Groups.
- (ii) Minimum Support Price for Minor Forest Produce.
- (iii) Tribal Festivals, Research Information and Mass Education
- (iv) Special Central Assistance to Tribal Sub-Scheme (SCA to TSS)

The State-wise details of funds released and utilization thereof reported by the State Governments including Government of Tamil Nadu under the scheme of Vanbandhu Kalyan Yojana and its component schemes is at **Annexure**.

(c) to (e): Funds available under the relevant scheme(s) were released to the States commensurating achievement of defined objectives catering to socio-economic development of ST people. Ministry of Tribal Affairs has not received any adverse report from any State Government regarding the scheme(s) of VKY not achieving its objectives.

Annexure referred in reply to part (a)& (b) of Lok Sabha Unstarred Question No. 6for 29.11.2021
by DR. A. CHALLAKUMAR regarding “Funds to Vanbandhu Kalyan Yojana”

State-wise details of funds released and utilization thereof reported by the State Governments including Government of Tamil Nadu under the scheme of Vanbandhu Kalyan Yojana during 2014-15 and 2015-16

(Rs. in lakh)

S. No.	Name of States	2014-15		2015-16	
		Funds Released	Utilization reported	Funds Released	Utilization reported
1	Andhra Pradesh	1000	1000	500	300
2	Arunachal Pradesh	0	0	600	600
3	Assam	0	0	852	852
4	Bihar	0	0	760	0
5	Chhattisgarh	1000	1000	1384.5	1273.44
6	Gujarat	1000	1000	1723	1419.32
7	Himachal Pradesh	1000	1000	0	0
8	Jharkhand	1000	1000	1344.8	1344.8
9	Jammu & Kashmir	0	0	500	272.36
10	Kerala	0	0	300	300
11	Madhya Pradesh	1000	1000	1909.28	1418
12	Maharashtra	1000	0	1400	0
13	Mizoram	0	0	490.5	490.5
14	Nagaland	0	0	766.65	766.65
15	Odisha	1000	1000	1650	1650
16	Sikkim	0	0	382.43	207
17	Rajasthan	1000	1000	1046.42	1046.42
18	Tamil Nadu	0	0	700	351.94
19	Telangana	1000	1000	427.42	427
20	Tripura	0	0	613	613
21	Uttar Pradesh	0	0	200	0
22	West Bengal	0	0	2450	2025
Total		10000.00	9000.00	20000.00	15357.43

State-wise details of funds released under the scheme of 'Minimum Support Price for Minor Forest Produce' during 2016-17 to 2020-21:

(Rs. in Crore)

Sl. No.	Name of State/ Institution	2016-17	2017-18	2018-19	2019-20	2020-21
1	Odisha	-	-	-	-	-
2	Gujarat	-	-	6.19	-	-
3	Maharashtra	-	-	-	-	-
4	Rajasthan	-	-	-	-	-
5	Jharkhand	-	-	-	-	-
6	Madhya Pradesh	-	-	26.81	-	-
7	Chhattisgarh	-	0.89	1.97	7.03	-
8	Andhra Pradesh	-	3.00	7.10	-	-
9	Manipur	-	0.11	0.90	-	2.10
10	Nagaland	-	0.19	0.66	2.33	-
11	Uttar Pradesh	-	2.40	8.21	-	-
12	Kerala	-	-	4.17	-	-
13	West Bengal	-	-	6.57	-	-
14	Karnataka	-	-	1.25	-	0.36
15	Assam	-	-	1.55	5.840	-
16	Tripura				2.006	1.14
17	Tamil Nadu					2.60
18	Mizoram					0.92

State-wise details of funds released under the scheme of 'Tribal Festivals, Research Information and Mass Education' during 2019-20:

(Rs. in lakhs)

State	Agency	Amount
Assam	Assam Plain Tribes Development Corporation Ltd. Assam	75.00
	Assam Tourism Development Corporation Ltd. Assam	25.00
Uttarakhand	State Tribal Research Cum Cultural Center and Museum, Dehradun	16.82

State-wise details of funds released and utilization thereof reported by the State Governments including Government of Tamil Nadu under the scheme of 'Development of Particularly Vulnerable Tribal Groups' during 2016-17 to 2020-21:

(Rs. in lakh)

S. No	Name of State	FY 2016-17		FY 2017-18		FY 2018-19		FY 2019-20		FY 2020-21	
		Total Release	Utilization Certificate (UC) Submitted	Total Release	Utilization Certificate (UC) Submitted	Total Release	Utilization Certificate (UC) Submitted	Total Release	Utilization Certificate (UC) Submitted	Total Release	Utilization Certificate (UC) Submitted
1	Andhra Pradesh	5105.00	5105.00	2076.00	2076.00	1837.00	1837.00	3713.43	3713.43	1245.51	0.00
2	A & N Islands	100.00	100.00	200.00	190.11	0.00	0.00	0.00	0.00	0.00	0.00
3	Bihar	342.86	0.00	295.91	158.47	0.00	0.00	0.00	0.00	0.00	0.00
4	Chhattisgarh	1230.00	1230.00	1089.50	1089.50	1051.50	1051.50	1311.35	1311.35	989.32	989.32
5	Gujarat	779.12	779.12	390.67	390.67	604.00	604.00	429.05	429.05	552.20	552.20
6	Jharkhand	3120.00	3120.00	2047.03	2039.33	3295.79	3153.88	847.00	837.04	1777.29	892.90
7	Karnataka	136.00	136.00	467.00	467.00	460.00	460.00	1933.01	1933.01	438.46	197.96
8	Kerala	100.00	0.00	62.00	0.00	0.00	0.00	0.00	0.00	88.00	0.00
9	Madhya Pradesh	10460.40	8460.40	8232.46	7905.46	7998.09	5642.08	8064.89	6158.10	2188.11	0.00
10	Maharashtra	2077.00	2077.00	1226.25	1226.25	1230.26	1230.26	2510.00	1510.00	1411.66	0.00
11	Manipur	329.00	329.00	195.00	195.00	1157.55	276.53	0.00	0.00	0.00	0.00
12	Odisha	1164.00	1164.00	1297.00	1297.00	3626.00	3626.00	976.38	976.38	1202.00	1202.00
13	Rajasthan	1331.00	1331.00	1038.00	1038.00	1008.00	1008.00	968.10	968.10	968.00	710.17
14	Tamil Nadu	3055.00	3007.80	1770.75	1735.13	0.00	0.00	819.48	316.83	551.08	30.00
15	Telangana	1139.00	1139.00	778.00	778.00	533.00	533.00	538.50	538.50	1460.50	1090.50
16	Tripura	2250.00	2250.00	2305.00	2305.00	789.53	789.53	1960.82	1719.93	231.43	173.36
17	Uttar Pradesh	0.00	0.00	17.96	0.00	0.00	0.00	0.00	0.00	82.04	0.00
18	Uttarakhand	292.48	292.48	130.00	130.00	565.86	565.86	489.53	155.71	295.00	0.00
19	West Bengal	895.00	895.00	330.75	330.75	843.42	843.42	437.47	437.47	519.40	0.00
	Grand Total	33905.86	31415.80	23949.28	23351.67	25000.00	21621.05	24999.00	21004.89	14000.00	5838.41

State-wise details of funds released and utilization thereof reported by the State Governments including Government of Tamil Nadu under the scheme of 'Special Central Assistance to Tribal Sub-Scheme (SCA to TSS)' during 2016-17 to 2020-21:

(Rs. in lakh)

States	2016-17		2017-18		2018-19		2019-20		2020-21	
	Total Release	Utilization Certificate (UC) Submitted	Total Release	Utilization Certificate (UC) Submitted	Total Release	Utilization Certificate (UC) Submitted	Total Release	Utilization Certificate (UC) Submitted	Total Release	Utilization Certificate (UC) Submitted
Andhra Pradesh	5000.42	5000.42	3624.77	3624.77	5617.39	5617.39	12470.50	3742.59	4954.96	0.00
Arunachal Pradesh	0.00	0.00	0.00	0.00	2211.83	2211.83	9224.29	9224.29	7015.50	0.00
Assam	3407.80	3407.80	0.00	0.00	0.00	0.00	2710.08	2710.08	4578.76	0.00
Bihar	743.74	743.74	0.00	0.00	0.00	0.00	0.00	0.00	994.00	0.00
Chhattisgarh	11717.82	11717.82	14327.57	14327.57	10342.65	10342.65	9415.53	9415.53	8769.06	8432.80
Goa	455.68	455.68	559.09	559.09	352.31	352.31	0.00	0.00	724.26	0.00
Gujarat	9488.00	9488.00	10270.41	10270.41	11765.38	11765.38	8975.55	8975.22	10786.40	7859.63
Himachal Pradesh	1959.39	1959.39	2291.20	2291.20	3628.00	3628.00	2394.18	2394.18	1367.00	1096.53
J & K	3671.61	3671.61	3626.50	3626.50	3749.80	749.96	4509.00	0.00	0.00	0.00
Jharkhand	9820.75	9220.75	11372.49	10414.74	8564.52	8459.91	6201.49	6001.49	7049.64	0.00
Karnataka	5100.00	5100.00	5955.37	5955.37	5347.76	5347.76	7434.00	7247.16	0.00	0.00
Kerala	808.09	808.09	808.43	467.58	335.00	335.00	0.00	0.00	459.15	183.66
Madhya Pradesh	19236.61	13199.39	22828.70	20612.38	16968.97	15127.15	13415.25	12223.47	0.00	0.00
Maharashtra	9547.00	9547.00	13760.38	13760.38	13802.57	6126.46	11929.09	3430.30	0.00	0.00
Manipur	2260.00	2260.00	3790.38	3790.38	5442.48	5442.48	1434.02	963.20	0.00	0.00
Meghalaya	0.00	0.00	0.00	0.00	2739.20	2091.45	3788.00	409.00	328.25	0.00
Mizoram	0.00	0.00	0.00	0.00	1220.00	1220.00	3140.00	2322.75	1236.22	661.22
Nagaland	0.00	0.00	0.00	0.00	3225.00	3225.00	2951.12	2533.00	2846.14	0.00
Odisha	11806.27	11806.27	11975.00	11975.00	17553.22	17553.22	8691.18	8138.56	9010.42	6206.06
Rajasthan	11072.90	11072.90	10051.83	10051.83	10327.93	10327.93	11461.41	3780.00	8662.66	0.00
Sikkim	1497.62	1497.62	5986.00	2861.88	0.00	0.00	0.00	0.00	0.00	0.00

States	2016-17		2017-18		2018-19		2019-20		2020-21	
	Total Release	Utilization Certificate (UC) Submitted	Total Release	Utilization Certificate (UC) Submitted	Total Release	Utilization Certificate (UC) Submitted	Total Release	Utilization Certificate (UC) Submitted	Total Release	Utilization Certificate (UC) Submitted
Tamilnadu	600.00	569.42	894.10	800.09	315.00	315.00	450.56	392.00	377.47	0.00
Telangana	3845.35	3845.35	4493.55	4493.55	2850.32	2850.32	5361.29	5361.29	4191.00	4191.00
Tripura	1345.76	1345.76	1649.77	1649.77	1294.38	1294.38	1362.97	1127.87	1173.30	146.41
Uttarakhand	0.00	0.00	679.00	679.00	1012.88	970.68	600.00	0.00	757.80	0.00
Uttar Pradesh	121.92	121.92	458.35	458.35	0.00	0.00	779.91	0.00	508.83	0.00
West Bengal	5995.50	5995.50	5397.11	5397.11	5833.41	5833.41	5862.58	3316.40	3746.00	0.00
Total	119502.230	112834.43	134800.00	128066.95	134500.00	121187.67	134562.00	93708.38	79536.82	28777.31
